

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5249-5250/2008

(From the judgement and order dated 21/11/2007 in RP No. 7/2008 &
CWP No. 8267/2007 of the HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

M/S SARDAR ASSOCIATES & ORS.

Petitioner(s)

VERSUS

PUNJAB & SIND BANK & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on record
and prayer for interim relief)

Date: 08/07/2009

This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s)

Mr. P.S.Patwalia, Sr. Adv.
Ms. Garima Prashad,Adv.

For Respondent(s)

Mr. Ajay Pal ,Adv
Mr. Dharmendra Kumar Sinha,Adv.

UPON hearing counsel the Court made the following
ORDER

List next week.

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ) COURT MASTER